

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(44)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. GANESAN  
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ANANT MERATHIA } counsel for  
RISHI SRINIVAS } P 7



2) for CSR & Co. }  
M.K. Preetha } for Petitioners 1 to 5



CIBI VISHNU  
JERIN ASHER

Counsel for  
Respondents.  
ORDER



At request of both the parties, list this matter for hearing on 06.11.2019.

*sd-*  
(S.VIJAYARAGHAVAN)  
Member (Technical)

*sd-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)